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(c) Instructions were issued that the utmost scrutiny should be exercised at the time of considering the capacities claimed to have been achieved by the various parties. In cases relating to foreign majority companies and larger houses it was decided that COB licences would only issue after obtaining the approval of the Licensing Committee. In other cases it was directed that the claims of capacity should be considered at a senior level within the Ministries.

In respect of undertakings which had not commenced production, bu had taken effective steps for the establishment of the unit prior to the withdrawal of the exemptions from licensing provisions, instructions were issued that the greatest care was required to be exercised for determining whether effective steps had been taken and in cases of doubt, local inspections of the units should also be made.

In view of these instructions, at the time of considering claims of capacity achieved, the documentary evidence furnished by the party was examined with reference to the production returns furnished to the DGTD by the party. While considering cases pertaining to larger houses and foreign majority companies the Licensing Committee took every care to ascertain that the assessment of a capacity proposed to be endorsed was arrived at on the basis of a factual assessment of documentary evidence furnished by the party, production returns and a physical inspection wherever considered necessary.

## Classification of High Priority Industries

\*344. SHRI R. K. SINHA:

SHRI NAWAL KISHORE SINHA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the categories of industries

which are classified as high priority industries with special reference to export performance and criteria used to decide the same?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): A statement is placed in Library. See No. LT-5905/731.

## All India Police Science Congress at Bangalore

\*347. SHRI PRABHUDAS PATEL: SHRI P. M. MEHTA:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether an All-India Police Science Congress was held at Bangalore on the 11th November, 1973, and if so, the number of States represented at the meeting?
- (b) whether it has been felt that there is a need for a research department of security and intelligence service for every enterprise; and
- (c) if so, what were the other subjects discussed and the decisions arrived at?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKER DIKSHIT): (a) Yes, Sir. The All-India Police Science Congress was held at Bangalore from 7th to 9th November, 1973. Delegates from 12 States and two Union Territories attended it.

- (b) No, Sir.
- (c) The All-India Police Science Congress provides a forum for discussing various aspects of police working. It is purely an academic and deliberative body and does not make any recommendation on any subject. It is for the States to take